

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL Nos. 291 & 292 of 2015

Dated: 17th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Power Grid Corporation of India Ltd.
Versus**

...Appellant(s)

**Karnataka Power Transmission
Corporation Ltd & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.
Ms. Anisha Upadhyay
Mr. Kaustuv P. Pathak

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1

Mr. M.T. George for R-3

Mr. R. K. Mehta
Ms. Himanshi Andley for R.8

ORDER

List these matters for hearing on **21.03.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**